

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).21346/2022

(Arising out of impugned final judgment and order dated 14-03-2022 in WA No.20751/2019 passed by the High Court of Judicature at Allahabad)

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

COMMITTEE OF MANAGEMENT

ADARSH GRAMIN VIDYALAYA SONAKPUR HARTHALA & ORS. Respondent(s)

(IA No. 148180/2022 - EXEMPTION FROM FILING O.T., IA No. 26845/2023 - INTERVENTION APPLICATION, IA No. 18538/2023 - INTERVENTION/IMPLEADMENT, IA No. 201307/2022 - INTERVENTION/IMPLEADMENT, IA No. 138953/2023 - INTERVENTION/IMPLEADMENT, IA No. 86081/2023 - INTERVENTION/IMPLEADMENT AND IA No. 40359/2023 - INTERVENTION/IMPLEADMENT)

WITH

SLP(C) No. 21214/2018 (XI)

(IA No. 109449/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 21347/2022 (XI)

(IA No. 168539/2022 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 23664/2022 (XI)

(IA No. 185475/2022 - EXEMPTION FROM FILING O.T., IA No. 180615/2023 - INTERVENTION/IMPLEADMENT, IA No. 72809/2023 - INTERVENTION/IMPLEADMENT AND IA No. 180631/2023 - INTERVENTION/IMPLEADMENT)

Date : 27-02-2024 These matters were called on for hearing today.

CORAM : HON'BLE MS. JUSTICE BELA M. TRIVEDI
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Petitioner(s) Mr. James P. Thomas, AOR

Ms. Aishwarya Bhati, A.S.G.
Mr. Harish Pandey, AOR

Mr. Rajiv Tyagi, AOR

Mr. Rohit Gupta, Adv.
Mr. Rahul Tyagi, Adv.
Mr. Piyush Jha, Adv.

For Respondent(s)

Mr. Dinesh Dwivedi, Sr. Adv.
Mr. V K Shukla, Sr. Adv.
Mr. Mukesh Verma, Adv.
Mr. G C Verma, Adv.
Mr. Kamal Kumar Pandey, Adv.
Mr. Pankaj Kumar Singh, Adv.
Mr. Shashank Singh, AOR

Mr. Narendra Kumar, Adv.
Mr. A. K. Yadav, Adv.
Mr. Kedar Nath Tripathy, AOR
Mr. Arun Yadav, Adv.
Mr. Anil Kumar, Adv.
Mr. Abhishek Chakraborty, Adv.
Mrs. Ranjana Pathak, Adv.

Dr. M.P. Raju, Adv.
Mr. Pushkar Anand, Adv.
Ms. Pallavi Priya, Adv.
Mr. S. R. Setia, AOR

Ms. Kiran Ahlawat, AOR
Mr. Ashwani Kumar Upadhyay, Adv.

Mr. Vishwa Pal Singh, AOR
Mr. Ashish Pandey, Adv.
Mr. Mukesh Kumar, Adv.
Mr. Ashutosh Bhardwaj, Adv.
Mr. Ankur Rana, Adv.
Mr. Shyam Sundar Sharma, Adv.
Mr. Vishal Chauhan, Adv.
Mr. Akash, Adv.

Mr. Ardhendumauli Prasad, Sr. A.A.G.
Mr. Krishnanand Pandeya, AOR
Mr. Yash Kriti Kumar Bharti, Adv.
Mr. Animesh Dubey, Adv.
Ms. Ananya Sahu, Adv.

Mr. Prashant Shukla, Adv.
Mr. Suyah Srivastava, Adv.
Mr. Abhishek Kr Tiwari, Adv.
Mr. Giridhar Upadhyay, Adv.
Ms. Karina Hasija, Adv.
Mr. Satyajeet Kumar, AOR

Mr. Prashant Shukla, Adv.
Mr. Suyah Srivastava, Adv.
Mr. Abhishek Kr Tiwari, Adv.
Mr. Giridhar Upadhyay, Adv.
Ms. Karina Hasija, Adv.

Mr. Satyajeet Kumar, AOR

Mr. Satya Mitra, AOR

Mr. Alok Sinha, Adv.

Mr. Satya Mitra, Adv.

Mr. Alok Kr Mishra, Adv.

Mr. Ashutosh Lal, Adv.

Mr. Pramod Tiwari, Adv.

Ms. Priyanka Dubey, Adv.

Mr. Vivek Tiwari, Adv.

Mr. Sk Warish Ali, Adv.

Dr. Vinod Kumar Tewari, AOR

Mr. Shashank Tripathi, AOR

Mr. Bibek Tripathi, Adv.

Mr. Y. Lokesh, Adv.

Mr. Arun Singh, Adv.

Ms. Neha Malik, Adv.

Mr. P. Soma Sundaram, AOR

Mr. Narendra Kumar, Adv.

Mr. A. K. Yadav, Adv.

Mr. Kedar Nath Tripathy, AOR

Mr. Arun Yadav, Adv.

Mr. Anil Kumar, Adv.

Mr. Abhishek Chakraborty, Adv.

Mrs. Ranjana Pathak, Adv.

Ms. Kiran Ahlawat, AOR

Mr. Ashwani Kumar Upadhyay, Adv.

Mr. Amrendra Kumar Mehta, AOR

Ms. Pallavi Daem, Adv.

Ms. Gunjan Kumari, Adv.

UPON hearing the counsel the Court made the following

O R D E R

1. Heard learned A.S.G./senior counsel/counsel for the parties.
2. Leave granted in all the matters.
3. Hearing of the appeals is expedited.
4. In the meantime, the learned senior counsel/counsel for the petitioner - State may file the Convenience Compilation, with a copy of the same to be furnished to the learned counsel for the respondents.
5. List in the second week of August, 2024.

(RAVI ARORA)
COURT MASTER (SH)

(MAMTA RAWAT)
COURT MASTER (NSH)